

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)

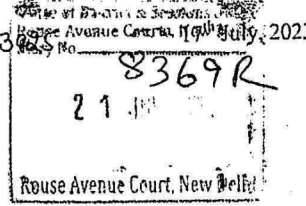


DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-20892191, 011-28036502 (O)
011-28036687 (Fax)
Email: dja@nic.in

No. DJA/Trg./Conf./JO-19/POLC & POIT/1717/2023/3025
Rouse Avenue Court, New Delhi, 2023

To

The Ld. Principal District & Sessions Judge,
-cum-Special Judge (PC Act) CBI,
Rouse Avenue District Court,
New Delhi.



Sub.: Core Competence Conference on Knowledge, Skill and Perspective
Development for POLC & POIT on 01st September, 2022.

Respected Madam,

As per the Judicial Education & Training Programmes Calendar 2023, the Delhi Judicial Academy is conducting a 'Core Competence Conference on Knowledge, Skill and Perspective Development' for Presiding Officers of Industrial Tribunals and Labour Courts on 01st September, 2023 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in-advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 01st September, 2023 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Judicial Branch
h

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

PO 885/RADC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No. JOTP/RACC/Gaz./202/ 14409 - 14427-C

Dated, 22/7/23

Copy alongwith its enclosure forwarded for information and necessary action to:-

1. All Ld. Presiding Officer Industrial Tribunal/Labour Courts, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn, Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The Web-site Committee, Tis Hazari Courts, Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.

22.07.23

(Arun Bhardwaj)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi